

27, 28

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD


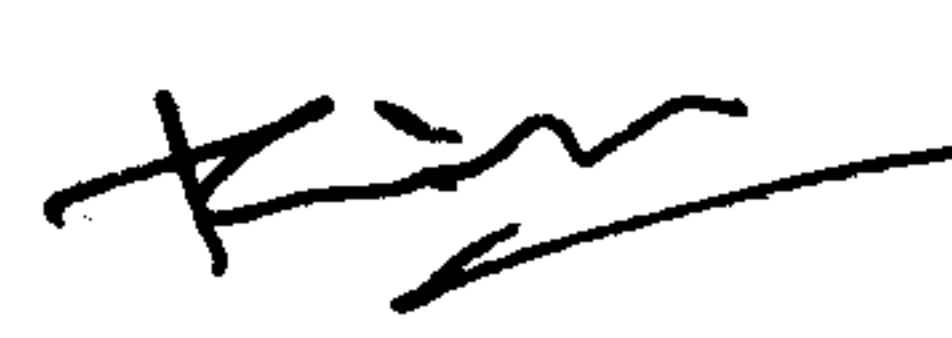
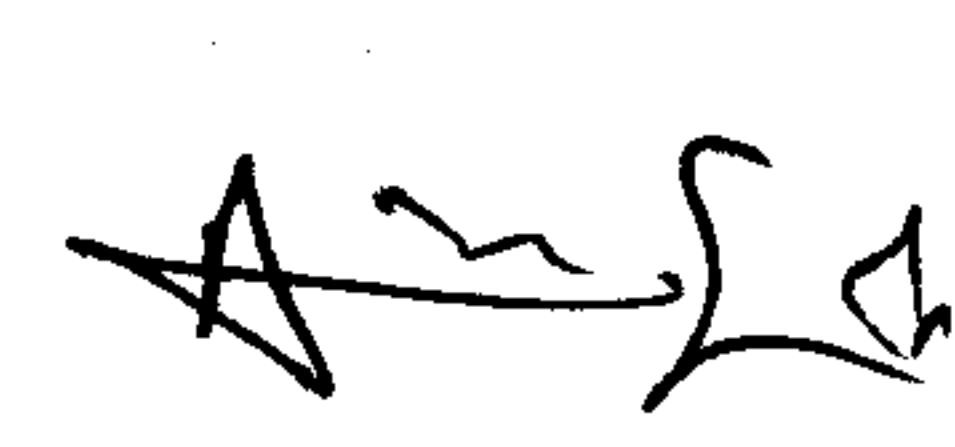
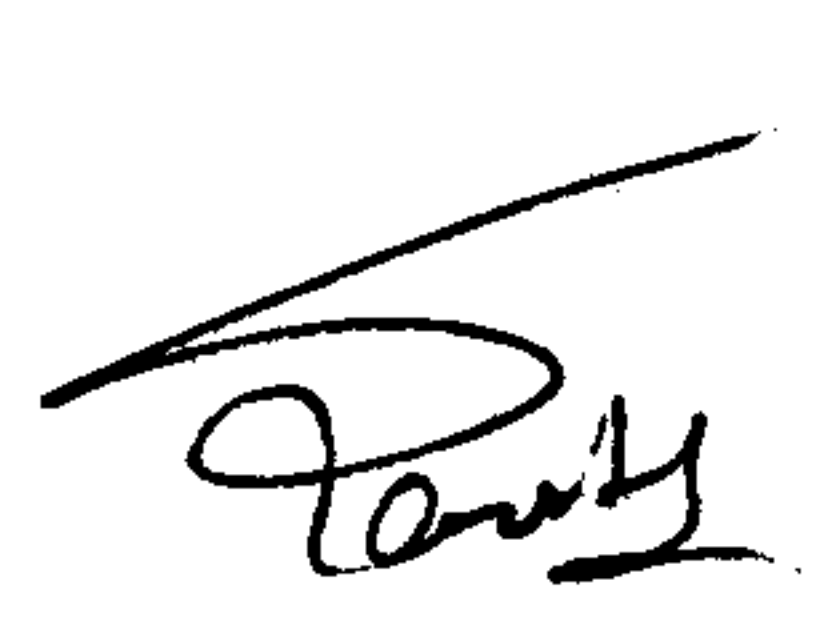
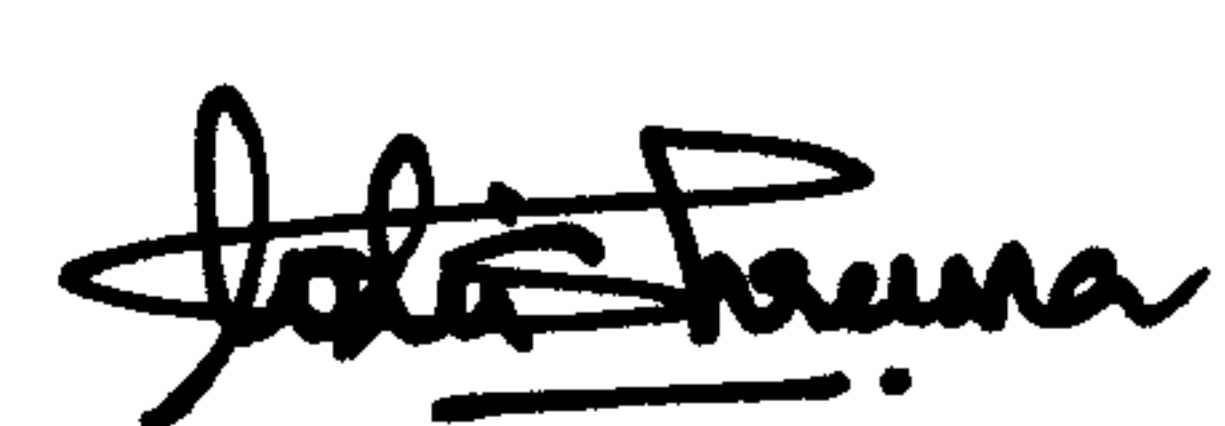
IA 69/2018 with CP No. 11/241-242, 244, 245, 59/NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2018

Name of the Company: Power Infrastructure India
V/s.
Shree Maheshwar Hydrel Poer Corporation Ltd. & Ors.

Section of the Companies Act: Section 241, 242, 244, 245 & 59 of the
Companies Act, 2013


| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|---|-----------------|---------------------------|---|
| 1. | A S PANESAR D S CHAUHAN | ADV | RES |  |
| 2. | NAVIN PAHLWA WITH RITU SHAM FOR THAKKAR AND PAHLWA | S R. AD ADV. | Resp. 2 |  |
| 3. | AJUR SINGH (ADV.) a/w UMESHVED (RES) | | RES. (ENTEGRA LTD.) |  |
| 4. | Mr. Devay Vyas Mr. Sandat Vrmaw Mr. Jaimin Dave Mr. Bijank Dave Mr. Shivam Parikh | Adv | Rep. 2 |  |
| 5. | Ms. SHREEMA DOSHI | Advocate | Petitioner |  |

ORDER

Learned Advocate Ms. Shreema Doshi i/b DMD Advocates present for Petitioner. Learned Advocate Mr. D S Chauhan with Learned Advocate Mr. Avtarsingh Panesar present for Edelweiss. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondent no. 1. Learned Advocate Mr. Devyang Vyas with Learned Advocate Mr. Saudat Kirmani with Learned Advocate Mr. Jaimin Dave with Learned Advocate Mr. Priyank Dave with Learned Advocate Mr. Shivam Parikh present for Respondent no. 2. Learned Advocate Mr. Ankur Sood with Learned PCS Mr. Umesh Ved present for Respondent no. 9.

Original Respondent no. 1 and 2 filed reply in IA 69/2018.

List the matter for hearing on 22.03.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL

Dated this the 6th day of March, 2018..